

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **05.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/1238/2019
PETITION NUMBER :
NAME OF THE PETITIONER(S) : K.P.S Manoharan & 5 Ors
NAME OF THE RESPONDENTS : Selvaraj Tex Pvt Ltd 6 Ors
UNDER SECTION : Sec 213 of CA, 2013

ORDER

Present: Shri. K P S Muniswaran, Petitioner in person.

Ld. Counsel Ms. G. Annapoorani for Respondents No.2 & 3.

Ld. Counsel Shri. Thiagarajan for Respondents No. 11 and 12.

Arguments have already been advanced.

Written submissions also filed.

List the application for clarifications if any on **07.08.2024**

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)